T.C.P No. 70/(MAH)/2013 MA No.143/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES:

Mr. Nandkishor Shankar Kamthe

V/s.

M/s. Hindustan Sugar Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

NAME

DESIGNATION

Ade Leham Amblog

M.S. BHAADUAS

ORDER

MA 143/2017 in TCP No. 70/397-398/NCLT/MB/MAH/2013

Applicant is absent, respondent is present.

List this matter for hearing on 19.03.2018.

Sd/-

V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)